

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**42. IA (Companies. Act) / 71/2023 Interlocutory
Application/215/2023 in C.P. 73/MB/2023**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.11.2023**

**NAME OF THE PARTIES:- Ajay Merchant
V/s
Damos Trading Company Private
Limited**

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4) of Companies Act,
2013**

ORDER

Counsel, Pulkit Sharma a/w Shailesh Peria, Swapnil Gupte and Tanvi Rana appeared for the Petitioner No. 1 and Counsel, Akash Agarwal appeared for the Respondent Nos. 2 to 4. List this matter on **15.01.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)